

(c) whether they have since been set free and charges, if any, against them withdrawn?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The office of the Reserve Bank was situated inside the U. P. Secretariat compound. Six employees of the Bank were arrested by the police on the 13th May 1966 for allegedly having taken part in the demonstrations by the U.P. Government employees in front of the Secretariat. Two other employees, against whom warrants were issued, surrendered in the Court on the 16th May 1966.

(b) Government of India have no information.

(c) Two of the employees have since resumed their duties. The charges against the remaining six employees have not been so far withdrawn by the State Government.

Hongenakal Project

**3945. Shri H. C. Linga Reddy:
Shri P. R. Chakraverti:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any estimate has been prepared for the Hogenakal project in Mysore and Madras state;

(b) if so, the cost thereof;

(c) the power it is likely to generate and the area likely to be irrigated both in Madras and Mysore States;

(d) when the same will be taken up; and

(e) the reasons for the delay?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). According to the project report prepared by the Madras State Electricity Board, the estimated cost of the Hogenakal Project is Rs. 55.56 crores. The Government of Mysore are still investigating the Hogenakal project

and no estimate of cost has so far been prepared.

(c) The Hogenakal Project, as envisaged by Madras, is expected to afford a firm power potential of 440 MW at 60 per cent load factor and no irrigation works are included. The potentialities of the project under investigation by the Mysore Government are not yet known.

(d) and (e). The Project can be taken up only after the investigations of all alternatives are completed, the feasibility is established an agreed solution in regard to the inter-State and other aspects are evolved and project is approved for implementation.

Upper Krishna Project

**3946. Shri H. C. Linga Reddy:
Shri P. R. Chakraverti:**

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 609 on the 17th March, 1966 and State:

(a) the final decision taken on the question of taking up the Upper Krishna Project as a Centrally sponsored scheme;

(b) its estimated cost thereof; and

(c) the area it is likely to irrigate in the arid zone of Mysore State with the expected food yield?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) The matter is still under consideration in the context of the General question regarding the manner of financing of large multi-purpose projects.

(b) and (c). The estimated cost of the revised Upper Krishna Project-Stage I, is Rs. 5900 lakhs. The Project is expected to irrigate an area of 6 lakh acres and the annual food production is likely to be of the order of 1.9 lakh tons.

सलेमपुर (उत्तर प्रदेश) में गांजे का पकड़ा जाना

3947. श्री विश्वनाथ पाण्डेय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 15 मई, 1966 को सलेमपुर (जिला देवरिया, उत्तर प्रदेश) में पुलिस ने सलेमपुर रेलवे हाट के समीप अर्धघ गांजे से भरा एक ट्रक पकड़ा;

(ख) यदि हां, तो पकड़े गये गांजे की कुल मात्रा कितनी है; और

(ग) इस मामले में सरकार द्वारा क्या कार्यवाही की जा रही है?

वित्त मंत्री (श्री शचीन्द्र चौधरी) : (क) जी, हां।

(ख) पकड़े गये गांजे की कुल मात्रा लगभग 1353 किलोग्राम थी।

(ग) लार पुलिस थाने में आवकारी अधिनियम के अन्तर्गत चार अभियुक्तों के खिलाफ मामला दर्ज किया गया है और जांच-पड़ताल की जा रही है।

Seizers of Watches and Pak Currency in Calcutta

3948. Shri Vishwa Nath Pandey: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that 1208 pieces of wrist watches and Pakistani currency amounting to Rs. 2671 were among the smuggled goods seized by the Customs Officers and Central Excise Collectorate, Calcutta in March, 1966 in Calcutta; and

(b) if so, the action taken by Government in the matter?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) In March, 1966 the officers of the West Bengal Central Excise Collectorate seized 711 wrist watches of foreign origin in Cal-

cutta and 497 watch-bands of foreign origin outside Calcutta. They also seized Pakistani currency amounting to Rs. 9/- during the same month.

(b) Five persons were arrested in connection with the cases of seizures of wrist watches some of which have been adjudicated while others are in the process of adjudication. In two cases the wrist watches have already been confiscated. Persons involved in the case of seizure of watch bands were arrested and prosecution in a court of law launched. The watch-bands and the currency have also been confiscated.

Credit to Sudan

3949. Shri Vishwa Nath Pandey: Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 601 on the 17th March, 1966 and state:

(a) whether the discussion with the Government of Sudan to extend the credit of Rs. 5 crores for setting up the industries has been finalised;

(b) if so, the terms and conditions of this credit; and

(c) if not, when it is likely to be finalised?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) No, Sir.

(b) Does not arise.

(c) No dates have yet been fixed for further discussions in this respect.

Raids to Unearth Unaccounted Money.

3950. Shri Vishwa Nath Pandey:

Shri Kapur Singh:

Shri Buta Singh:

Shri Narasimha Reddy:

Will the Minister of Finance be pleased to state:

(a) how many raids have been carried out from January to 30th June, 1966 to unearth black money in each State in the country;